**Form II**

**Information to be furnished to the Reserve Bank by the Asset Reconstruction Company (ARC) while forwarding the application for seeking prior approval of Sponsors**

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| --- | --- | --- |
| **SI No.** | **Particulars** | **Remarks** |
| 1. | Name of the ARC |  |
| 2. | Paid-up share capital of the ARC |  |
| 3. | Name of the existing sponsors of the ARC |  |
| 4. | Name of the proposed sponsor |  |
| 5. | Proposed sponsor’s track record on integrity and reputation |  |
| 6. | Report of the ARC on the acquisition (based on a review by the Board of Directors) |  |
| 7. | Whether the proposed sponsor is resident or non-resident |  |
| 8. | Whether the proposed sponsor or persons/ entities listed in Part B of [Form I](https://www.rbi.org.in/Scripts/BS_ViewMasDirections.aspx?id=11402#F1) has been subject to any proceedings of serious disciplinary or criminal nature |  |

Encl:

1.Report of the ARC  
2. Copy of the Board Resolution  
3. Form I for individual sponsors

Signature of Authorised Official of the Company

Name :  
Designation :   
Company Seal :   
Date :  
Place :